

National Company Law Tribunal


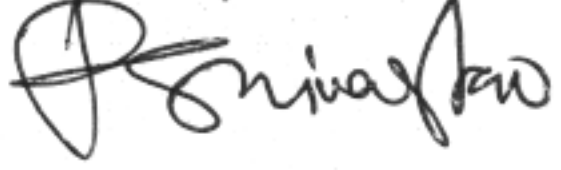
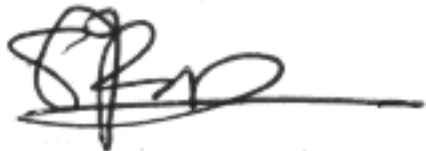
Allahabad Bench

CP NO. 14/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE COMPANY: Tej Kumar book Depot Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Zeyaul Haque	Advocate	Petitioner	
2.	Abhishek Srivastava	Advocate	Respondent	
3.	Sarvanand Pandey	Advocate	Respondent	

C.P. No. 14/ND/2015

Mr. Zeyaul Haque for the petitioner. He files an application for listing the documents along with list of documents under section 424 of the Companies Act read with Rule 11 of the NCLT.

A copy thereof be provided to the opposite counsel. The case is fixed for reply.

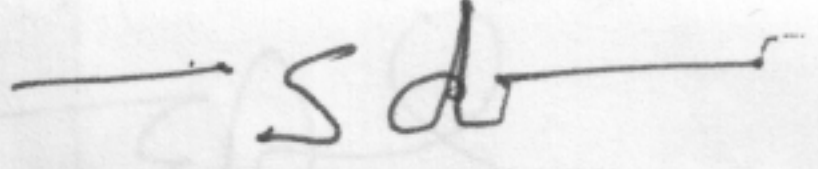
Meanwhile, the respondent is expected to submit a copy of relevant document, which the Respondent company as per the provision of Companies Act is expected to maintain for perusal of this Tribunal.

The respondents are also liberty to file comment to the observer's report.

The matter be listed on 30th January, 2018.

Date: 14/12/2017

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)